

SHRI A. K. SEN: Sir, it is not admitted that this is an irregularity. It is a normal practice when the congestion of traffic reaches a certain point. It is not a case of irregularity at all.

MR. CHAIRMAN: He has said that it is not an irregularity. It is a regular practice in a contingency, he said, and you are under the impression that it is an irregularity which has been continued.

شری عبدالغنی : کیا وزیر صاحب
فرمائیں گے کہ اگر یہ پریکٹس ہے
جیسا کہ انہوں نے فرمایا تو یہ
پریکٹس جاری رہے گی یا اس پریکٹس
کو یہ سمجھ کر کہ ملک میں بے کاری
بہت زیادہ ہے تو اسے ریگولرائز کر
دیا جائے گا ؟

†[श्री अब्दुल सनी : क्या वजीर साहब
फरमायेंगे कि अगर यह प्रैक्टिस है जैसा कि
उन्होंने फरमाया तो यह प्रैक्टिस जारी रहेगी
या प्रैक्टिस को यह समझ कर कि मुल्क में
बेकारी बहुत ज्यादा है तो इसे रेगुलराइज
कर दिया जायेगा ?]

SHRI A. K. SEN: As my colleague has already stated, these telegraph Masters' services are requisitioned when there is congestion and there is a certain amount of resistance in the available staff to operate a certain amount of traffic. That occurred in June 1962 when the passive resistance was resorted to. Then this practice of engaging Telegraph Masters is resorted to only when the congestion of traffic reaches a certain point. So for what the hon. Member calls irregularity I think possibly he should have used the expression "contingency" or "occurrence" or some expression of that sort. This is a contingency and not an irregularity.

SHRI ABDUL GHANI: Sir . . .

MR. CHAIRMAN: This is your No. 4. You may go on. I shall allow you.

شری عبدالغنی : کیا وزیر صاحب
فرمائیں گے جو یہ ریگولرتیز ہیں جیسا
کہ انہوں نے فرمایا تو اس کے خلاف
کچھ پروٹسٹ اور کافی پریشانی
ملازمین میں ہے ؟

†[श्री अब्दुल सनी : क्या वजीर साहब
फरमायेंगे जो यह इरैग्यूलैरिटीज हैं जैसा कि
उन्होंने फरमाया तो इसके खिलाफ कुछ प्रोटेस्ट
और काफी परेशानी मुलाजमीन में है ?]

SHRI A. K. SEN: If the hon. Member insists upon calling it irregularity . . .

MR. CHAIRMAN: No, he has now shifted his ground and he accepts both your expression and his.

SHRI A. K. SEN: What I said was that this was a contingency. We have to see that this contingency does not arise frequently, and it is our constant endeavour to see that it does not arise and that the traffic is handled in such a manner that the employing of Telegraph Masters does not become necessary.

♦258. [The questioner (Shri J. H. Joshi) was absent. For answer, vide cols. 1709-10 infra.]

ORDERS REGARDING SALE OF RAILWAY TICKETS

•259. SHRI SURJIT SINGH ATWAL: Will the Minister of RAILWAYS be pleased to state whether it is a fact that recently orders have been issued to the Booking Clerks at Railway

†[] Hindi transliteration.

Stations that they should sell the tickets only to those who produce the exact change required for sale of a ticket?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN) : At Churchgate (Bombay) station, some special counters have been provided for the quick renewal of season tickets where the exact fare required for the purchase of a season ticket is required to be tendered. In addition to these special counters, season tickets can be renewed at the usual counters, without this restriction.

SHRI SURJIT SINGH ATWAL: May I know, Sir, if lots of complaints have come to the authorities that tickets are not being given to passengers until and unless they produce the exact amount needed for the purchase of the ticket?

AN. HON. MEMBER: You mean even "the small change?"

SHRI SURJIT SINGH ATWAL: Yes, even the small change.

SHRI SHAH NAWAZ KHAN: Sir, this innovation has been greatly appreciated by the public.

SARDAR RAGHBIR SINGH PANJHAZARI: No, no. Not at all.

SHRI SHAH NAWAZ KHAN: We have opened some special counters where the exact amount is tendered and the issue of the monthly ticket is expedited. At Bombay Churchgate we have to issue something like 23,500 monthly tickets and where the exact amount is tendered, the issue of the ticket is expedited. The normal system prevails at the other counters and there is no complaint.

SHRI SURJIT SINGH ATWAL: I am referring to the issuing of the regular tickets. Persons who go to buy the regular tickets are told that unless and until they give the correct amount

needed for the ticket including the exact small change they will not get the ticket. If the man does not provide this exact amount he is asked to go back and bring the proper amount; otherwise he can just go home.

SHRI H. C. DASAPPA: Such a thing does not obtain in any station. It does not take place anywhere. If my hon. friend brings such a case to my notice I will certainly have it rectified. This only applies to the special arrangement made at Churchgate Station.

SHRI A.M. TARIQ: Sir, the question of the hon. Member is—and this question I also support . . .

MR. CHAIRMAN: Questions are not to be supported.

SHRI A. M. TARIQ: The question is whether the hon. Minister is aware of this fact that at every railway station, whether big or small, especially in the case of railway stations in small villages or towns, the railway booking clerk refuses to issue the ticket if somebody gives him Rs. 5 and wants a ticket for Rs. 4.25 nP. He wants Rs. 4.25 nP. exactly and he refuses to give the ticket unless he gets the exact amount in notes and coins. If that is so, may I know what action has been taken by the Government on these complaints?

SHRI H. C. DASAPPA: We have no such complaints at all.

SHRI M. P. BHARGAVA: May I know if the hon. Minister will make enquiries about this at the Delhi station itself?

SHRI H. C. DASAPPA: It is rather difficult for us to make a kind of roving enquiry at different stations. If my hon. friend says that there is such a practice at Delhi Station, certainly it will be looked into.

*260. [The questioner (Shri P. K. Kumaran) was absent. For answer, vide col. 1710-11 infra.]